GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:3715 ANSWERED ON:17.12.2012 ACTION PLAN ON POLLUTION Bajwa Shri Partap Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Central Pollution Control Board has performed an Assessment and development studies in 2010;

(b) if so, the details thereof and the outcome thereof along with the recommendations of the Board;

(c) whether the Government has formulated any action plan as per the recommendations of the Board; and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) During the year 2010, Central Pollution Control Board (CPCB) has published two assessment reports viz. Report on Pollution Problem of River Ghaggar and Water Quality in the River Ganga and Yamuna. In addition, CPCB has also published reports titled 1) Comprehensive Environmental Assessment of Industrial Clusters and 2) Criteria for Environmental Assessment of Industrial Clusters. These reports are concerned with the evolving of Comprehensive Environmental Pollution Index (CEPI) in respect of 88 industrial clusters in the country. Based on the studies carried out by the CPCB, 43 industrial clusters having the CEPI score 70 and above were considered as critically polluted and 32 industrial clusters with CEPI score between 60 and 70 have been considered as severely polluted. Ministry of Environment and Forest has imposed a moratorium on 13.01.2010 on the grant of environmental clearance for developmental projects in 43 Critically Polluted Areas.

Based on the recommendations of CPCB and considering the actions taken by the State agencies, moratorium imposed has been lifted in respect of 26 industrial clusters.

(c) & (d) The CPCB alongwith the State Pollution Control Boards has formulated action plans in respect of 39 industrial clusters and the same are at various stages of implementation.